THE FOURTH SCHEDULE
(See section 21)
LIST OF MEMBERS OF THE MADRAS LEGISLATIVE COUNCIL

(a) Elected by Local Authorities’ constituencies

1. Sri Rangaswami Naidu  ....20th April, 1958
2. Sri K. N. Palaniswami Goundar  ....20th April, 1958
3. Sri P. B. K. Thiagaraja Reddiar  ....20th April, 1958
4. Sri A. Somasundarm  ....20th April, 1956
5. Sri C. Marudavanam Pillai  ....20th April, 1956
6. Sri Abdul Salam  ....20th April, 1956
7. Sri S. O. Sp. Odayappa  ....20th April, 1956
8. Sri P. Sivasubramania Nadar  ....20th April, 1956
9. Sri T. S. Sankaranarayana Pillai  ....20th April, 1956
10. Sri C. Perumalswamy Reddy  ....20th April, 1954
11. Sri Nathamani Naidu  ....20th April, 1954
12. Sri Purushothaman  ....20th April, 1954
13. Sri S. Narasappayya  ....20th April, 1954
14. Sri Thurutheelakath Thottinakara
   Puthia Purayil Kunnhipocker  ....20th April, 1954

(b) Elected by the Madras (Graduates) constituency

15. Sri A. Lakshmanaswami Mudaliar  ....20th April, 1958
16. Sri P. V. Cherian  ....20th April, 1958
17. Sri K. Balasubramania Iyer  ....20th April, 1956
18. Sri R. Bhashyam  ....20th April, 1956

(c) Elected by the Madras (Teachers) constituency

19. Sri V. R. Ranganathan  ....20th April, 1956
20. Sri Alexander Gnanamuthu  ....20th April, 1956
21. Sri G. Krishnamurthi  ....20th April, 1954
22. Sri E. H. Parameswaran  ....20th April, 1954
(d) Elected by the Madras Legislative Assembly

23. Sri T. M. Narayanaswami Pillai …20th April, 1958
24. Sri B. V. Subrahmanyam …20th April, 1958
25. Sri M. Bhaktavatsalam …20th April, 1958
26. Sri V. Chakkarai Chetty …20th April, 1958
27. Sri V. G. Rao …20th April, 1958
28. Sri S. B. Adityan …20th April, 1956
29. Sri M. P. Govinda Menon …20th April, 1956
30. Sri S. Srinivasa Rao …20th April, 1956
31. Sri Arcot Gajapathi Nayagar …20th April, 1956
32. Sri N. Nallasenapathi Sarkarai Manradiar …20th April, 1956
33. Sri Mohammad Raza Khan …20th April, 1956
34. Sri A. M. Alla Pichai …20th April, 1956
35. Sri M. Ethirajulu …20th April, 1956
36. Sri N. Annamalai Pillai …20th April, 1954
37. Srimati Manubhashini …20th April, 1954
38. Sri V. K. John …20th April, 1954
39. Sri T. G. Krishnamoorthi …20th April, 1954
40. Sri M. P. Sivagnana Gramani …20th April, 1954

(e) Nominated by the Governor

41. Sri V. Bhashyam Ayyangar …20th April, 1958
42. Sri O. P. Ramaswamy Reddiar …20th April, 1958
43. Srimati R. S. Subbulakshmi Ammal …20th April, 1958
44. Sri Chakravarthi Rajagopalachari …20th April, 1956
45. Sri T. M. Daivasikhamanai Achariar …20th April, 1956
46. Sri G. Venkatachalam …20th April, 1956
47. Sri M. Satyanarayana …20th April, 1956
48. Sri Muhammad Usman …20th April, 1954
49. Dr. S. Muthulakshmi Reddi …20th April, 1954
50. Sri P. M. Marthandam Pillai …20th April, 1954
51. Mrs. M. N. Clubwala …20th April, 1954
PROVISIONS FOR DETERMINING THE TERMS OF OFFICE OF MEMBERS

1. Except as provided in the succeeding paragraphs the term of office of every member shall expire on the date specified against his name in the above list.

2. The term of office of—
   (a) One of the six members specified against serial numbers 4 to 9,
   (b) One of the two members specified against serial numbers 19 and 20, and
   (c) Two of the eight members specified against serial numbers 28 to 35,

shall be increased so as to expire on the 20th April, 1958.

3. The term of office of one of the four members specified against serial Nos. 44 to 47 shall be reduced so as to expire on the 20th April, 1954.

4. The members whose terms of office are to be increased under paragraph 2 and the member whose term of office is to be reduced under paragraph 3 shall be determined as soon as may be after the appointed day by lot drawn in such manner as the Chairman of the Legislative Council of Madras may direct.